NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1635/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES:

Sumangal Textile

v/s

RNT Distributors Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Pritesh Burad, Advocate PABURADAD

Applicant

Adv. RHAL 8. KAZI

ilb. M2M LEGAL

VENTURES

ORDER

SIGNATURE

PABURADAD

Advocate

FOR the

Corporate

Debtor/Respondent

ORDER

CP No. 1635/I&BP/NCLT/MB/MAH/2017

The Counsel for the Petitioner as well as Corporate Debtor are present.

On the joint memo filed by both Counsel requesting time for reporting settlement, if any, on next date of hearing, at their request, list this matter for reporting settlement, if any, on 23.02.2018.

Sd/-

V. NALLASENAPATHY

Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)